

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/511/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: LLOYD INSULATIONS INDIA LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.S. LEWANATHAN.

MV. R. Inframon'you.

C/

ORDER

Matter called. No representation on behalf of the Petitioner. Counsel for Respondent present. The matter is adjourned for the appearance of the Petitioner, failing which the appropriate order will be passed. Put up on **08.02.2018 at 10.30 AM**.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)